

MR. DEPUTY-SPEAKER : The question is :

"That this House do agree with the Twenty-eighth Report of the Business Advisory Committee presented to the house on the 4th November, 1986."

*The Motion was adopted*

14.27 hrs.

MATTER UNDER RULE 377

[English]

- (i) Need to adopt necessary measures to check industrial pollution in Cochin.

PROF. K. V. THOMAS (Ernakulam) : Cochin, the industrial capital of Kerala, is facing the menace of pollution. The life in Cochin has been made difficult due to pollution. The city of Cochin is covered with fog in the morning hours. It is due to the poisonous gases like sulphur dioxide emitted from the factories. The Periyar river is polluted to such an extent that people cannot take bath in it. Now and then huge quantity of fish die due to pollution. I request the Government to take immediate action to save Cochin from pollution.

- (ii) Need to include Super Thermal power Plant at Talcher and Thermal Power Plant at valley in the 7th Plan

SHRI SRIBALLAV PANIGRAHI (Deogarh) : Orissa is one of the States facing power famine. But proper and adequate attention is not being given to the State in the field of supply of power and also generation of power. The State figures very poorly in the massive power generation programme during the Seventh Five Year Plan. The proposals for establishment of a super thermal power station at Talcher and a thermal power plant at Ib valley which are considered absolutely necessary in the interest of the State have not been included in the Seventh Plan programme.

However, there are proposals to take up the Talcher super thermal power plant under the NTPC with the World Bank assistance and the Ib valley thermal power plant in the State sector with some foreign collaboration. All out efforts should be made to secure the World Bank assistance for the Talcher super Thermal power station at the earliest opportunity so that the work could start in this financial year itself. As regards the Ib valley thermal power station it would be better if the same is projected for USSR assistance in the discussion likely to be held with leaders USSR during the forthcoming visit of Soviet leader, Mr. Gorbachev.

[Translation]

- (iii) Need to provide proper marketing facilities for the Agricultural products of Himachal Pradesh.

SHRI K. D. SULTANPURI (Simla) : There is still no marketing facility available for crops like potatoes, apples, oranges, gingers etc. in Himachal Pradesh which the farmers of that State grow. As a result thereof the farmers are not able to get remunerative prices for their produce. Their economic condition is getting bad to worse day by day. The Government of India should render help to the State Government for construction of market centre. Arrangements should also be made to free the farmers, who bring their produce from Himachal Pradesh to Delhi, from the clutches of commission agents so that they may be saved from exploitation. The Government should buy these commodities which arrive in Delhi and other cities so that the farmers may get fair price. Financial help may also be provided to the State Governments for undertaking this work.

[English]

- (iv) Need to take early decision on the proposal of M/s. Hyundai Corporation of South Korea for the development of Paradip Port.

SHRIMATI JAYANTI PATNAIK (Cuttack) : South Korea has increased its iron or import from India and has expressed